

1	2	3	4
9.	Rajasthan	39.9	69.7
10.	Tripura	39.6	62.9
11.	Haryana	39.6	72.3
12.	West Bengal	38.7	61.0
13.	Uttrakhand	38.0	61.4
14.	Karnataka	37.6	70.4
15.	Maharashtra	37.0	63.4
16.	Himachal Pradesh	36.5	54.7
17.	Assam	36.4	69.6
18.	Andhra Pradesh	32.5	70.8
19.	Arunachal Pradesh	32.5	56.9
20.	Tamil Nadu	29.8	64.2
21.	Delhi	26.1	57.0
22.	Jammu and Kashmir	25.6	58.6
23.	Nagaland	25.2	NA
24.	Goa	25.0	38.2
25.	Punjab	24.9	66.4
26.	Kerala	22.9	44.5
27.	Manipur	22.1	49.1
28.	Mizoram	19.9	44.2
29.	Sikkim	19.7	59.2
	INDIA	42.5	69.5

ICDS scheme for SC/ST children

456. SHRI JESUDASU SEELAM: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether efforts have been taken in the Intergrated Child Development Services (ICDS) Scheme to cater for children in SC/ST community;

(b) if so, the details thereof, State-wise;

(c) whether gap exists between children of SC/ST community and advanced community in receiving services such as supplementary nutrition, immunization, health check-up etc. and

(d) if so, the details thereof and the steps taken by Government thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (d) The Integrated Child Development Services (ICDS) Scheme is a Centrally sponsored Scheme implemented by the States/UTs. It provides a package of six services *viz.* supplementary nutrition, pre-school non-formal education, nutrition and health education, immunization, health check-up and referral services. Three of the services *i.e.* immunization, health check-up and referral services are provided by the Ministry of Health and Family Welfare. The ICDS Scheme is universal and a self-selecting scheme and open to all including SC/STs.

The Scheme, since its inception, envisages priority consideration, *inter alia*, of areas predominantly inhabited by tribes, particularly backward tribes; areas inhabited predominantly by Scheduled Castes; backward areas in selectin of projects in rural areas and priority consideration of location of slums and areas predominantly inhabited by Scheduled castes in selection of ward(s) in urban areas for urban projects.

In order to cover the hitherto uncovered areas, including SC/ST habitations, the ICDS was expanded in three phases. The scheme was universalized in 2008-09 covering all habitations including SC/ST. A Statement indicating number of sanctioned and operational Anganwadi Centers (AWCs) is given in Statement (*See below*)

Advisories are sent to the states/UTs from time to time to operationalize the remaining AWCs and give priority consideration to the areas inhabited by SC/STs in the matter of opening AWCs with a view to have larger coverage of SC/ST beneficiaries.

Statement

State-wise number of sanctioned, operational Anganwadi Centres (AWCs) under ICDS Scheme as on December 2011

Sl.No.	State/UT	No. of Anganwadi Centres	
		Sanctioned	Operational
1	2	3	4
1.	Andhra Pradesh	91307	85946
2.	Arunachal Pradesh	6225	6028
3.	Assam	62153	57656
4.	Bihar	91968	80211
5.	Chhattisgarh	64390	47133
6.	Goa	1262	1262
7.	Gujarat	52137	50134

1	2	3	4
8.	Haryana	25962	24988
9.	Himachal Pradesh	18925	18651
10.	Jammu and Kashmir	28577	26400
11.	Jharkhand	38296	38186
12.	Karnataka	64518	63376
13.	Kerala	33115	33080
14.	Madhya Pradesh	90999	90999
15.	Maharashtra	110486	106231
16.	Manipur	11510	9883
17.	Meghalaya	5156	5113
18.	Mizoram	1980	1980
19.	Nagaland	3455	3455
20.	Orissa	72873	69038
21.	Punjab	26656	26656
22.	Rajasthan	61119	58393
23.	Sikkim	1233	1213
24.	Tamil Nadu	55020	54439
25.	Tripura	9911	9906
26.	Uttar Pradesh	187517	186447
27.	Uttarakhand	23159	17165
28.	West Bengal	117170	116390
29.	Andaman and Nicobar Islands	720	697
30.	Chandigarh	500	420
31.	Delhi	11150	10560
32.	Dadra and Nagar Haveli	267	267
33.	Daman and Diu	107	102
34.	Lakshadweep	107	107
35.	Puducherry	788	788
ALL INDIA		1370718	1303300

*Based on State level consolidated report sent by State Government and information sent in templates by State Governments/UT Administration.